

TELECOM REGULATORY AUTHORITY OF INDIA

Mahanagar Doorsanchar Bhawan, J.L. Nehru Marg, (Old Minto Road)
Next to Zakir Husain College, New Delhi - 110 002

No.1-21/2009/A&P

Dated: 18th June 2009

To

All Ministries/Departments of Government of India,
Public Sector Under Takings, Statutory & Autonomous Bodies

Sub: Calling applications for filling up the post of Deputy Advisor (Engineering) in the Pay Band-3, Rs. 15600-39100 + GP Rs.7600 on deputation on foreign service terms.

Sir,

The Telecom Regulatory Authority of India (TRAI), New Delhi, is a statutory body set up under an Act of Parliament viz. the TRAI Act, 1997. The organization proposes to prepare a panel of officers having the required experience for appointment as Deputy Advisor (Engineering) on deputation basis initially for a period of two years. The details of qualifications and experience, etc., are as under:-

Sl. No.	Name of the Post	Scale of Pay and allowances	Qualification/experience
1.	Deputy Advisor (Engineering)	Pay Band-3, Rs. 15600-39100 + GP Rs. 7600 plus allowances such as DA, HRA, etc. as per Govt. Rules.	Officers of the Central Government, Public Sector Undertakings and Statutory and Autonomous Bodies (i) holding equivalent post or (ii) officers in Senior Time Scale with five years of regular service or (iii) Group A officers having ten years of regular service in Group A of which at least five years of continuous service shall be in the Senior Time Scale. <u>Essential:</u> A Degree in Electronic Engineering and /or Telecommunications Engineering from a recognized university and possessing requisite experience in the telecommunication field. <u>Age:</u> Not exceeding 56 years on the date of closing of applications.

2. The appointing authority may, from time to time, by appropriate order, appoint on permanent absorption basis any person already appointed on deputation in the Authority in accordance with the provisions contained in TRAI appointment regulations.

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3. TRAI has been exempted from the rule of immediate absorption upto 23.01.2011 by Department of Pension & Pensioner's Welfare for appointment on deputation. However, TRAI has taken up the matter with the Govt. for exemption from the applicability of the rule of immediate absorption for all posts in TRAI.

3. All the Ministries/Departments/Public Sector Undertakings/Statutory and Autonomous bodies are requested to forward applications in the enclosed proforma (can also be down loaded form TRAI website: www.trai.gov.in) alongwith attested copies of ACRs for the last five years and vigilance clearance of eligible candidates whose services could be placed at the disposal of the Authority immediately in an envelope superscribing the post applied for so as to reach the Senior Research Officer (A&P), Telecom Regulatory Authority of India, Mahanagar Door Sanchar Bhawan, J.L. Nehru Marg, (Old Minto Road), Next to Zakir Husain College, New Delhi - 110002 on or before **20th July 2009**.

Yours faithfully,

(Vinod Kumar Sharma)
Senior Research Officer (A&P)
Tel.: 23211985